

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Kanishka Sethia.-Vs-Aspective Commodial Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① SANCHARI CHAKROBORTY, ADVOCATE KANISHKA SETHIA
② SOUMIK CHAKRABORTY, ADVOCATE
① IRAM HASSAN, Adv } For Respondents 2 to 4
② SHAUNAK MITRA, Adv }
Advocate
01.12.17
Zonkhan 1/12/17

Rudhranandan Bhattacharya

Ganesh Manne
Adv for Respondent no. 1
1/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

List on 05/02/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)